

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 314

TO BE ANSWERED ON 15.09.2020

Procurement via MSMEs and Start-ups

314. MS. S. JOTHIMANI:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the reasons for delay in implementation of the rule that requires Government and Public Sector Undertakings (PSUs) to ensure that 20 per cent of their total procurement via MSMEs and start-ups; and
- (b) the breakup of the total amount owed by PSUs to MSMEs across the country?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI PRAKASH JAVADEKAR)**

(a) The Public Procurement Policy Order 2012 of M/o Micro, Small and Medium Enterprises (M/o MSME) and amendment to the Public Procurement Policy for Micro & Small Enterprises (MSEs) Order, 2012 issued by M/o MSME in 2018 have been circulated by Department of Public Enterprises (DPE) vide OM dated 6.12.2012 and 14.11.2018 respectively to all the Administrative Ministries/ Departments with a request to direct all the CPSEs under their control to take necessary steps for the implementation of the Public Procurement Policy for MSEs referred therein.

The information regarding procurement by CPSEs from MSEs is maintained on 'MSME SAMBANDH' Portal of M/o MSME, the details of procurement reported by 136 CPSEs during 2019-20 is given below:

Total Procurement (Rs. In crore)	Procurement from MSEs (Rs. In crore)	Procurement from MSEs owned by SC/ST Entrepreneur (Rs. In crore)	Procurement from MSEs owned by women Entrepreneur (Rs. In crore)
124021.15	38386.66	684.99	390.61

(b) As per the information furnished by M/o MSME, an amount of Rs.2133 crores is owed by CPSEs to MSMEs.
